

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.04
New IA-3554/2021
IN
IB-564(ND)/2019

IN THE MATTER OF:

M/s. India Factoring and Finance Solutions Pvt. Ltd.

....**FINANCIAL CREDITOR**

Vs.

M/s. Globalite Industries Pvt. Ltd.

....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 16.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

: Mr. Prateek kushwaha, Advocate.

For the RP


: RP, Kashi Viswanathan Sivaraman.

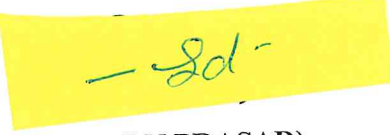
ORDER

New IA-3554/2021:-

This is the third Progress Report in accordance with Regulation 15 of IBBI (Liquidation Process) Regulations, 2016 by the Liquidator appointed through order dated 18.11.2020 along with supporting affidavit. The same is taken on record, subject to just exceptions.

IA stands **closed**.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(P.S.N PRASAD)
MEMBER (JUDICIAL)